

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 07.01.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	1076/2025	07.01.2025	ABLAPL-12339/2024	SK AHESAN	C.O.		Order Dtd. 2025-01-03		(Seat No-)
2	1077/2025	07.01.2025	ABLAPL-3150/2024	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-)
3	1078/2025	07.01.2025	ABLAPL-15022/2024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-)
4	1079/2025	07.01.2025	BLAPL-10468/2024	DP DASH	C.O.	COURT NO. 2	Order Dtd. 2024-12-24		(Seat No-)
5	1080/2025	07.01.2025	BLAPL-12831/2024	DP DASH	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-)
6	1081/2025	07.01.2025	BLAPL-12975/2024	MN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-)
7	1082/2025	07.01.2025	BLAPL-12974/2024	SANJEEB KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-)
8	1083/2025	07.01.2025	BLAPL-12431/2024	S MITRA	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-)
9	1084/2025	07.01.2025	BLAPL-12781/2024	HK DASH	C.O.	COURT NO. 2	Order Dtd. 2025-01-03	BAIL-1	(Seat No-6)
10	1085/2025	07.01.2025	ABLAPL-14669/2024	C RANA	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-6)

11	1086/2 025	07.01.20 25	ABLAPL- 9430/20 24	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02		(Se at No- 6)
12	1087/2 025	07.01.20 25	CRLMC- 4733/20 24	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Se at No- 6)
13	1088/2 025	07.01.20 25	FAO- 592/202 4	B.MAHAJI	C.O.	COURT NO. 6	Order Dtd. 2025-02-03		(Se at No- 6)
14	1089/2 025	07.01.20 25	CMAPL- 439/202 4	P.K.PAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Se at No- 6)
15	1095/2 025	07.01.20 25	BLAPL- 12310/2 024	TUKUNA KU. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	BAIL-2	(Se at No- 16)
16	1096/2 025	07.01.20 25	BLAPL- 12651/2 024	J.R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Se at No- 16)
17	1097/2 025	07.01.20 25	ABLAPL- 11813/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Se at No- 16)
18	1118/2 025	07.01.20 25	BLAPL- 9655/20 24	S KANHAR	C.O.	COURT NO. 15	Order Dtd. 2024-12-12		(Se at No- 16)
19	1137/2 025	07.01.20 25	WP (C) - 32723/2 024	SUBRAT KUMAR DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	WRIT BRANCH -2	(Se at No- 6)
20	1139/2 025	07.01.20 25	WP (C) - 29904/2 024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 6)
21	1141/2 025	07.01.20 25	WP (C) - 29316/2 024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 6)
22	1143/2 025	07.01.20 25	WP (C) - 28788/2 024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 6)
23	1146/2 025	07.01.20 25	WP (C) - 28784/2 024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 6)

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24	1148/2 025	07.01.20 25	WP (C) - 25751/2 024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 6)
25	1150/2 025	07.01.20 25	WP (C) - 25732/2 024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 6)
26	1152/2 025	07.01.20 25	CONTC- 6763/20 21	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	CONTEM PT	(Se at No- 1)
27	1154/2 025	07.01.20 25	WP (C) - 25728/2 024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 1)
28	1155/2 025	07.01.20 25	CONTC- 6683/20 21	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	CONTEM PT	(Se at No- 3)
29	1157/2 025	07.01.20 25	WP (C) - 25725/2 024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 3)
30	1159/2 025	07.01.20 25	CONTC- 6659/20 21	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	CONTEM PT	(Se at No- 3)
31	1160/2 025	07.01.20 25	CONTC- 9160/20 23	S GUPTA	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	CONTEM PT	(Se at No- 6)
32	1162/2 025	07.01.20 25	CONTC- 4947/20 24	I PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Se at No- 6)
33	1165/2 025	07.01.20 25	CONTC- 4770/20 21	S CHOUHURYI	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	CONTEM PT	(Se at No- 5)
34	1169/2 025	07.01.20 25	CONTC- 991/201 9	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	CONTEM PT	(Se at No- 5)
35	1172/2 025	07.01.20 25	WP (C) - 22658/2 023	B.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	WRIT BRANCH -3	(Se at No- 11)
36	1175/2 025	07.01.20 25	WP (C) - 28862/2	B.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	WRIT BRANCH	(Se at

			023					-6	No-36)
37	1178/2025	07.01.2025	WP (C) - 28857/2023	B.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	WRIT BRANCH -6	(Se at No-36)
38	1181/2025	07.01.2025	WP (C) - 32365/2024	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	WRIT BRANCH -7	(Se at No-18)
39	1182/2025	07.01.2025	WP (C) - 32365/2024	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-03	WRIT BRANCH -7	(Se at No-18)
40	1183/2025	07.01.2025	WP (C) - 32698/2024	D SAMAL	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Se at No-18)
41	1184/2025	07.01.2025	WP (C) - 33245/2024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Se at No-18)
42	1185/2025	07.01.2025	WP (C) - 33299/2024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Se at No-18)
43	1186/2025	07.01.2025	WP (C) - 25732/2024	A K BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Se at No-18)
44	1187/2025	07.01.2025	WP (C) - 25751/2024	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Se at No-18)
45	1188/2025	07.01.2025	WP (C) - 28788/2024	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Se at No-18)
46	1189/2025	07.01.2025	WP (C) - 29316/2024	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Se at No-18)
47	1190/2025	07.01.2025	WP (C) - 29904/2024	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Se at No-18)
48	1191/2025	07.01.2025	WP (C) - 25728/2024	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Se at No-18)
49	1192/2025	07.01.2025	WP (C) -	A K BEHERA	C.O.	COURT	Order Dtd.		(Se at No-18)

	025	25	28784/2 024			NO. 2	2025-01-03		at No- 18)
50	1194/2 025	07.01.20 25	WP (C) - 31617/2 024	G DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	WRIT BRANCH -1	(Se at No- 1)
51	1195/2 025	07.01.20 25	WP (C) - 32531/2 024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	WRIT BRANCH -1	(Se at No- 1)
52	1196/2 025	07.01.20 25	WP (C) - 32498/2 024	P N NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-02		(Se at No- 1)
53	1197/2 025	07.01.20 25	WP (C) - 30870/2 024	T BAG	C.O.	COURT NO. 10	Order Dtd. 2025-01-02	WRIT BRANCH -2	(Se at No- 45)
54	1198/2 025	07.01.20 25	WP (C) - 32727/2 024	B B MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01-03		(Se at No- 45)
55	1199/2 025	07.01.20 25	WP (C) - 30868/2 024	S MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2025-01-03	WRIT BRANCH -5	(Se at No- 32)
56	1200/2 025	07.01.20 25	ABLAPL- 15063/2 024	R R NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-06		(Se at No- 32)
57	1201/2 025	07.01.20 25	WP (C) - 26957/2 024	NIRANJAN MAHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-12-23		(Se at No- 32)
58	1205/2 025	07.01.20 25	ABLAPL- 14961/2 024	SAYANTAN PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-02	BAIL-1	(Se at No- 2)
59	1212/2 025	07.01.20 25	CRLA- 1307/20 24	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No- 2)
60	1214/2 025	07.01.20 25	TRP (C) - 101/202 4	A. N. BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-01-27	M.J.C.	(Se at No- 6)
61	1215/2 025	07.01.20 25	ABLAPL- 6/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Se at No- 6)

62	1216/2025	07.01.2025	ABLAPL-8/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Se at No-6)
63	1217/2025	07.01.2025	ABLAPL-14/2025	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Se at No-6)
64	1218/2025	07.01.2025	ABLAPL-12/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Se at No-6)
65	1219/2025	07.01.2025	ABLAPL-15061/2024	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Se at No-6)
66	1220/2025	07.01.2025	ABLAPL-11792/2024	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	BAIL-1	(Se at No-13)
67	1221/2025	07.01.2025	WP (C) - 6730/2024	M K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-24	WRIT BRANCH -1	(Se at No-3)
68	1222/2025	07.01.2025	WP (C) - 32903/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH -7	(Se at No-5)
69	1223/2025	07.01.2025	WP (C) - 32923/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Se at No-5)
70	1224/2025	07.01.2025	WP (C) - 32928/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Se at No-5)
71	1225/2025	07.01.2025	WP (C) - 32929/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH -4	(Se at No-19)
72	1226/2025	07.01.2025	WP (C) - 32942/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Se at No-19)
73	1227/2025	07.01.2025	WP (C) - 32956/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH -3	(Se at No-12)
74	1228/2025	07.01.2025	WP (C) - 32957/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH -6	(Se at No-6)

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75	1229/2 025	07.01.20 25	WP (C) - 32960/2 024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH -1	(Se at No- 2)
76	1230/2 025	07.01.20 25	WP (C) - 32965/2 024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH -5	(Se at No- 23)
77	1231/2 025	07.01.20 25	WP (C) - 32975/2 024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Se at No- 23)
78	1232/2 025	07.01.20 25	WP (C) - 32975/2 024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Se at No- 23)
79	1233/2 025	07.01.20 25	WP (C) - 32976/2 024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH -2	(Se at No- 6)
80	1235/2 025	07.01.20 25	ITA- 5/2021	T K NAYAK	C.O.	DR (J)	Order Dtd. 2025-01-29	CIVIL REVISI ON	(Se at No- 4)
81	1236/2 025	07.01.20 25	BLAPL- 13087/2 024	R SETHI	C.O.	DR (J)	Order Dtd. 2025-01-06	BAIL-2	(Se at No- 11)
82	1237/2 025	07.01.20 25	WP (C) - 33226/2 024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH -8	(Se at No- 40)
83	1238/2 025	07.01.20 25	BLAPL- 13068/2 024	PK PANI	C.O.	COURT NO. 1	Order Dtd. 2025-01-06		(Se at No- 40)
84	1239/2 025	07.01.20 25	BLAPL- 13069/2 024	BRAJA KISHOR PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	BAIL-2	(Se at No- 10)
85	1240/2 025	07.01.20 25	BLAPL- 13090/2 024	CHITTA RANJAN SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-06		(Se at No- 10)
86	1241/2 025	07.01.20 25	BLAPL- 13133/2 024	CR DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	BAIL-1	(Se at No- 13)
87	1242/2 025	07.01.20 25	BLAPL- 13091/2	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-06		(Se at

			024						No-13)
88	1243/2025	07.01.2025	BLAPL-13073/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	BAIL-2	(Se at No-11)
89	1244/2025	07.01.2025	WA-2484/2024	P. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Se at No-11)
90	1245/2025	07.01.2025	WP (C) - 32770/2024	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-06	WRIT BRANCH -2	(Se at No-6)
91	1246/2025	07.01.2025	WP (C) - 32865/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-30		(Se at No-6)
92	1247/2025	07.01.2025	WP (C) - 32865/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-30		(Se at No-6)
93	1248/2025	07.01.2025	WP (C) - 31451/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
94	1249/2025	07.01.2025	WP (C) - 31455/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-22		(Se at No-109)
95	1250/2025	07.01.2025	WP (C) - 151/2014	D.RAY	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -5	(Se at No-20)
96	1251/2025	07.01.2025	WP (C) - 31596/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
97	1252/2025	07.01.2025	WP (C) - 151/2014	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -5	(Se at No-20)
98	1253/2025	07.01.2025	WP (C) - 32100/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-22		(Se at No-20)

99	1254/2 025	07.01.20 25	WP (C) - 32100/2 024	J C BARAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-22		(Se at No- 20)
10 0	1255/2 025	07.01.20 25	WP (C) - 26083/2 013	D.RAY	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -7	(Se at No- 5)
10 1	1256/2 025	07.01.20 25	WP (C) - 26083/2 013	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -7	(Se at No- 5)
10 2	1257/2 025	07.01.20 25	WP (C) - 106/202 5	B CH SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Se at No- 5)
10 3	1258/2 025	07.01.20 25	WP (C) - 31305/2 024	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -1	(Se at No- 1)
10 4	1259/2 025	07.01.20 25	WP (C) - 29792/2 024	NIRANJAN MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-01-06		(Se at No- 1)
10 5	1260/2 025	07.01.20 25	WP (C) - 7607/20 23	S.B.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 103)
10 6	1261/2 025	07.01.20 25	WP (C) - 32774/2 024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -8	(Se at No- 40)
10 7	1262/2 025	07.01.20 25	WP (C) - 32774/2 024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -8	(Se at No- 40)
10 8	1263/2 025	07.01.20 25	WP (C) - 32773/2 024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -5	(Se at No- 21)
10 9	1264/2 025	07.01.20 25	WP (C) - 32825/2 024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-06	WRIT BRANCH -2	(Se at No- 7)
11 0	1265/2 025	07.01.20 25	WP (C) - 32263/2 024	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-01-06		(Se at No- 7)
11	1266/2	07.01.20	WP (C) -	D BISWAL	C.O.	COURT	Order Dtd.	WRIT	(Se

1	025	25	32307/2 024			NO. 1	2025-01-06	BRANCH -1	at No- 2)
11 2	1267/2 025	07.01.20 25	WP (C) - 32242/2 024	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-01-06		(Se at No- 2)
11 3	1268/2 025	07.01.20 25	WP (C) - 32047/2 024	G. D. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-02		(Se at No- 2)
11 4	1269/2 025	07.01.20 25	WP (C) - 32038/2 024	G.D.MALLIC K	C.O.	COURT NO. 1	Order Dtd. 2025-01-02		(Se at No- 2)
11 5	1270/2 025	07.01.20 25	CMAPL- 318/202 4	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-01-06		(Se at No- 2)
11 6	1271/2 025	07.01.20 25	WP (C) - 32043/2 024	G. D. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-02	WRIT BRANCH -6	(Se at No- 16)
11 7	1272/2 025	07.01.20 25	WP (C) - 27266/2 024	R. K. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-02-03		(Se at No- 16)
11 8	1273/2 025	07.01.20 25	MACA- 778/202 0	P K LENKA	C.O.	COURT NO. 14	Order Dtd. 2025-01-06	MISC. APPEAL SEC.	(Se at No- 6)
11 9	1274/2 025	07.01.20 25	WP (C) - 31312/2 024	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-27		(Se at No- 6)
12 0	1275/2 025	07.01.20 25	WP (C) - 31311/2 024	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-27		(Se at No- 6)
12 1	1276/2 025	07.01.20 25	CRLMC- 1767/20 24	S MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Se at No- 6)
12 2	1277/2 025	07.01.20 25	CRLMC- 3381/20 23	A K SARNGAI	C.O.	COURT NO. 15	Order Dtd. 2024-01-16	CRIMIN AL MISC	(Se at No- 3)
12 3	1278/2 025	07.01.20 25	WP (C) - 33020/2 024	D. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-06		(Se at No- 3)

124	1279/2025	07.01.2025	WP (C) - 32552/2024	K. C. PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-01-06	WRIT BRANCH -4	(Se at No-37)
125	1280/2025	07.01.2025	RPFAM-92/2024	U DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-03	FIRST APPEAL	(Se at No-4)
126	1281/2025	07.01.2025	WP (C) - 32568/2024	K. C. PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-01-06	WRIT BRANCH -2	(Se at No-9)
127	1282/2025	07.01.2025	WP (C) - 31347/2024	S DASH	C.O.	COURT NO. 3	Order Dtd. 2025-01-06	WRIT BRANCH -4	(Se at No-38)
128	1283/2025	07.01.2025	WP (C) - 31581/2024	P. K. JENA	C.O.	COURT NO. 3	Order Dtd. 2025-01-06	WRIT BRANCH -8	(Se at No-39)
129	1284/2025	07.01.2025	WP (C) - 31588/2024	S. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-01-06		(Se at No-39)
130	1285/2025	07.01.2025	WP (C) - 31355/2024	T SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-01-06		(Se at No-39)
131	1286/2025	07.01.2025	WP (C) - 24960/2024	S. P. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-03		(Se at No-39)
132	1287/2025	07.01.2025	WP (C) - 28393/2024	S K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se at No-39)
133	1288/2025	07.01.2025	WP (C) - 31551/2024	G. D. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-06		(Se at No-39)
134	1289/2025	07.01.2025	WP (C) - 28428/2024	D K NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-06		(Se at No-39)
135	1290/2025	07.01.2025	WP (C) - 30957/2024	A. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-03	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
13	1291/2	07.01.20	CMP-	P. NAYAK	C.O.	COURT	Order Dtd.		(Se

6	025	25	1389/20 24			NO. 20	2025-03-12		at No- 121)
13 7	1292/2 025	07.01.20 25	WP (C) - 27802/2 024	D K NAIK	C.O.	COURT NO. 20	Order Dtd. 2025-01-06		(Se at No- 121)
13 8	1293/2 025	07.01.20 25	WP (C) - 30688/2 024	S C D DASH	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	WRIT BRANCH -2	(Se at No- 6)
13 9	1294/2 025	07.01.20 25	WP (C) - 32806/2 024	S K RATH	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	WRIT BRANCH -3	(Se at No- 12)
14 0	1296/2 025	07.01.20 25	WP (C) - 32710/2 024	S K RATH	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	WRIT BRANCH -2	(Se at No- 6)
14 1	1297/2 025	07.01.20 25	WP (C) - 32713/2 024	S K RATH	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	WRIT BRANCH -5	(Se at No- 32)
14 2	1298/2 025	07.01.20 25	WP (C) - 32767/2 024	S K RATH	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	WRIT BRANCH -3	(Se at No- 11)
14 3	1299/2 025	07.01.20 25	WP (C) - 11536/2 016	A K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	WRIT BRANCH -4	(Se at No- 17)
14 4	1300/2 025	07.01.20 25	WP (C) - 22836/2 015	M/S.PURUSO TTAM CHULI	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	WRIT BRANCH -7	(Se at No- 18)
14 5	1301/2 025	07.01.20 25	WP (C) - 14008/2 019	H K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	WRIT BRANCH -6	(Se at No- 36)
14 6	1305/2 025	07.01.20 25	CRLMC- 4875/20 24	SIDHARTHA MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-01-06		(Se at No- 36)
14 7	1309/2 025	07.01.20 25	CRLMC- 4157/20 24	J.PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2025-01-03		(Se at No- 36)
14 8	1310/2 025	07.01.20 25	CRLMC- 4450/20	A.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-01-06		(Se at

			24						No-36)
149	1311/2025	07.01.2025	CRLMC-13/2025	J.P.KAR	C.O.	COURT NO. 15	Order Dtd. 2025-02-11		(Se at No-36)
150	1313/2025	07.01.2025	CRLMC-3/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-06		(Se at No-36)
151	1314/2025	07.01.2025	CRLMC-4850/2024	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-01-06		(Se at No-36)
152	1315/2025	07.01.2025	CRLMC-4436/2024	A.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-07		(Se at No-36)
153	1316/2025	07.01.2025	CRLMC-4169/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2025-01-06		(Se at No-36)
154	1317/2025	07.01.2025	CRLMC-4160/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2025-01-06		(Se at No-36)
155	1319/2025	07.01.2025	CRLMC-3896/2024	G.JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01-28		(Se at No-36)
156	1320/2025	07.01.2025	CRLMC-3641/2024	J.P.KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-06		(Se at No-36)
157	1323/2025	07.01.2025	BLAPL-11500/2024	N ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-01-06		(Se at No-36)
158	1324/2025	07.01.2025	BLAPL-9548/2024	MADAN DAS	C.O.	COURT NO. 21	Order Dtd. 2025-01-03		(Se at No-36)
159	1330/2025	07.01.2025	BLAPL-6697/2024	DIGAMBAR SETHI	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	BAIL-1	(Se at No-6)
160	1331/2025	07.01.2025	BLAPL-6844/2024	G SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-01-06		(Se at No-6)
161	1333/2025	07.01.2025	MACA-	B.MOHALI	C.O.	COURT	Order Dtd.	MISC.	(Se

1	025	25	349/2009			NO. 21	2025-01-03	APPEAL SEC.	at No-1)
162	1334/2025	07.01.2025	MACA-349/2009	B.K.PATI	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	MISC. APPEAL SEC.	(Se at No-1)
163	1335/2025	07.01.2025	WP (C) - 11536/2016	S K BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	WRIT BRANCH -4	(Se at No-17)
164	1336/2025	07.01.2025	MACA-525/2007	B.MOHALI	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	MISC. APPEAL SEC.	(Se at No-1)
165	1337/2025	07.01.2025	MACA-486/2006	J.DEHURY	C.O.	COURT NO. 21	Order Dtd. 2019-02-20	MISC. APPEAL SEC.	(Se at No-4)
166	1338/2025	07.01.2025	BLAPL-3085/2023	B.R.DALAI	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	BAIL-1	(Se at No-3)
167	1339/2025	07.01.2025	WP (C) - 19578/2021	A.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-12-02	WRIT BRANCH -1	(Se at No-30)
168	1341/2025	07.01.2025	WP (C) - 31393/2024	G.JAYSINGH	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	WRIT BRANCH -8	(Se at No-43)
169	1343/2025	07.01.2025	WP (C) - 870/2022	S.GUPTA	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	WRIT BRANCH -7	(Se at No-44)
170	1344/2025	07.01.2025	WP (C) - 879/2022	S.GUPTA	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	WRIT BRANCH -7	(Se at No-44)
171	1345/2025	07.01.2025	WP (C) - 95/2025	M MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	WRIT BRANCH -6	(Se at No-35)
172	1346/2025	07.01.2025	WP (C) - 32851/2024	B.B.ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-01-06		(Se at No-35)
173	1347/2025	07.01.2025	WP (C) - 60/2025	DK JENA	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	WRIT BRANCH -4	(Se at No-38)

174	1348/2025	07.01.2025	WP (C) - 32642/2024	N.K.ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-01-06		(Se at No-38)
175	1349/2025	07.01.2025	WP (C) - 32572/2024	R.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	WRIT BRANCH -2	(Se at No-9)
176	1350/2025	07.01.2025	WP (C) - 32456/2024	N.K.ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	WRIT BRANCH -8	(Se at No-39)
177	1351/2025	07.01.2025	WP (C) - 32432/2024	N.K.ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-02-06	WRIT BRANCH -4	(Se at No-19)
178	1352/2025	07.01.2025	WP (C) - 32398/2024	S.R.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	WRIT BRANCH -2	(Se at No-7)
179	1353/2025	07.01.2025	WP (C) - 30432/2024	B.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-02-04		(Se at No-7)
180	1358/2025	07.01.2025	RVWPET-268/2023	P. BASTIA	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	CIVIL REVISION	(Se at No-1)
181	1359/2025	07.01.2025	RVWPET-268/2023	J. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	CIVIL REVISION	(Se at No-1)
182	1363/2025	07.01.2025	WP (C) - 30887/2024	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-01-06	WRIT BRANCH -7	(Se at No-10)
183	1364/2025	07.01.2025	WP (C) - 33278/2024	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	WRIT BRANCH -4	(Se at No-17)
184	1365/2025	07.01.2025	WP (C) - 33293/2024	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-01-03		(Se at No-17)
185	1366/2025	07.01.2025	WP (C) - 29644/2024	DILLIP KUMAR RAY	C.O.	COURT NO. 23	Order Dtd. 2025-03-11		(Se at No-17)
186	1367/2025	07.01.2025	WP (C) - 33346/2024	TRILOCHAN BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-03	WRIT BRANCH -2	(Se at No-)

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187	1368/2025	07.01.2025	RSA-149/2021	M.R.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-07	SECOND APPEAL	(Se at No-6)
188	1369/2025	07.01.2025	WP (C) - 33296/2024	P K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-03	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
189	1370/2025	07.01.2025	WP (C) - 31977/2024	R K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-12-20		(Se at No-107)
190	1371/2025	07.01.2025	BLAPL-10499/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06	BAIL-1	(Se at No-1)
191	1372/2025	07.01.2025	CRLMC-4051/2023	AMARESH CHANDRA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-06	CRIMINAL MISC	(Se at No-3)
192	1374/2025	07.01.2025	WP (C) - 32624/2024	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-07		(Se at No-3)
193	1377/2025	07.01.2025	WP (C) - 32805/2024	P. N. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01-06	WRIT BRANCH -3	(Se at No-12)
194	1378/2025	07.01.2025	ABLAPL-13/2025	B K PADHI	C.O.	COURT NO. 15	Order Dtd. 2025-01-06		(Se at No-12)
195	1379/2025	07.01.2025	ABLAPL-15062/2024	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Se at No-12)
196	1380/2025	07.01.2025	WP (C) - 350/2017	C R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	WRIT BRANCH -7	(Se at No-44)
197	1381/2025	07.01.2025	LAA-20/2023	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06	FIRST APPEAL	(Se at No-3)
198	1382/2025	07.01.2025	WP (C) - 19542/2019	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06	WRIT BRANCH -8	(Se at No-

									43)
199	1384/2025	07.01.2025	ABLAPL-7/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Se at No-43)
200	1385/2025	07.01.2025	WP (C) - 232/2025	P. N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-02-17		(Se at No-43)
201	1386/2025	07.01.2025	WP (C) - 29589/2024	R. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-01-24		(Se at No-43)
202	1388/2025	07.01.2025	ABLAPL-12404/2024	AK JATI	C.O.	COURT NO. 12	Order Dtd. 2025-01-06		(Se at No-43)
203	1389/2025	07.01.2025	ABLAPL-12376/2024	B R MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-06	BAIL-2	(Se at No-16)
204	1390/2025	07.01.2025	ABLAPL-12495/2024	B B ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-01-06	BAIL-2	(Se at No-17)
205	1393/2025	07.01.2025	BLAPL-11722/2024	JP BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-12-18		(Se at No-17)
206	1394/2025	07.01.2025	ABLAPL-48/2025	N SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-06	BAIL-2	(Se at No-12)
207	1397/2025	07.01.2025	WP (C) - 594/2025	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-03-04		(Se at No-12)
208	1398/2025	07.01.2025	CMAPL-463/2024	R B MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-01-06		(Se at No-12)
209	1399/2025	07.01.2025	CRLMC-4866/2024	R R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-01-06		(Se at No-12)
210	1400/2025	07.01.2025	CRLMC-4882/2024	R B MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-01-06		(Se at No-12)
211	1401/2025	07.01.2025	CRLMA-101/202	S P NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-01-06	BAIL-1	(Se at

			3						No-4)
21 2	1402/2 025	07.01.20 25	BLAPL- 8209/20 24	DP DASH	C.O.	COURT NO. 23	Order Dtd. 2025-01-07		(Se at No- 4)
21 3	1090/2 025	07.01.20 25	CRLMA- 196/202 4	NAINA KOSHAL	GENER AL		Order Dtd. 2024-11-27		(Se at No- 4)
21 4	1091/2 025	07.01.20 25	WP (C) - 22849/2 024	MANAS RANJAN SAHOO	GENER AL		Order Dtd. 2024-09-26		(Se at No- 4)
21 5	1092/2 025	07.01.20 25	CMAPL- 298/202 4	SURYAKANTA DASH	GENER AL		Order Dtd. 2024-12-16		(Se at No- 4)
21 6	1093/2 025	07.01.20 25	WP (C) - 25587/2 011	B K DAS	GENER AL		Entire Brief	WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 121)
21 7	1094/2 025	07.01.20 25	WP (C) - 32394/2 024	KABITA PATRA	GENER AL		Order Dtd. 2025-01-03		(Se at No- 121)
21 8	1098/2 025	07.01.20 25	MACA- 778/202 0	JEEVANJYOT I MOHANTY	GENER AL		Order Dtd. 2025-01-06	MISC. APPEAL SEC.	(Se at No- 6)
21 9	1099/2 025	07.01.20 25	CRLMA- 196/202 4	NAINA KOSHAL	GENER AL		Order Dtd. 2024-12-18		(Se at No- 6)
22 0	1100/2 025	07.01.20 25	WP (C) - 4197/20 22	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2022-03-10	WRIT BRANCH -1	(Se at No- 30)
22 1	1103/2 025	07.01.20 25	WP (C) - 13209/2 021	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-04-26	WRIT BRANCH -7	(Se at No- 15)
22 2	1107/2 025	07.01.20 25	WP (C) - 13209/2 021	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-04-26	WRIT BRANCH -7	(Se at No- 15)
22 3	1112/2 025	07.01.20 25	WP (C) - 13938/2 021	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-04-26	WRIT BRANCH -2	(Se at No-

									6)
224	1116/2025	07.01.2025	WP (C) - 11917/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -8	(Se at No-39)
225	1153/2025	07.01.2025	ABLAPL-14907/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-01-02	BAIL-2	(Se at No-8)
226	1158/2025	07.01.2025	ABLAPL-15039/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-01-03		(Se at No-8)
227	1161/2025	07.01.2025	ABLAPL-15031/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-01-03	BAIL-1	(Se at No-5)
228	1164/2025	07.01.2025	ABLAPL-11882/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-01-03	BAIL-1	(Se at No-13)
229	1168/2025	07.01.2025	WPC (OA) - 483/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-05	OA Branch	(Se at No-1)
230	1180/2025	07.01.2025	ABLAPL-3363/2024	JAYADEV BHOI	GENERAL		Entire Brief		(Se at No-1)
231	1193/2025	07.01.2025	WP (C) - 5740/2021	M.K. RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH -2	(Se at No-34)
232	1234/2025	07.01.2025	WP (C) - 20768/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-09	WRIT BRANCH -5	(Se at No-47)
233	1295/2025	07.01.2025	ABLAPL-9240/2024	JAYADEV BHOI	GENERAL		Entire Brief	BAIL-1	(Se at No-3)
234	1302/2025	07.01.2025	WP (C) - 18706/2015	AKRURA BARIK	GENERAL		Judgement Dtd. 2024-03-28	WRIT BRANCH -8	(Se at No-39)
235	1303/2025	07.01.2025	WP (C) - 36959/2023	SHOBHAKAR NAIK	GENERAL		Order Dtd. 2023-11-22	WRIT BRANCH -7	(Se at No-15)
236	1304/2025	07.01.2025	WP (C) - 33997/2023	HIGHER EDUCATION	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH	(Se at

			023	DEPARTMENT				-7	No-55)
237	1306/2025	07.01.2025	WP (C) - 720/2016	AKRURA BARIK	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH -1	(Seat No-30)
238	1307/2025	07.01.2025	WP (C) - 31679/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH -5	(Seat No-21)
239	1308/2025	07.01.2025	WP (C) - 40529/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-12-14	WRIT BRANCH -8	(Seat No-40)
240	1312/2025	07.01.2025	WP (C) - 40787/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-12-15	WRIT BRANCH -2	(Seat No-34)
241	1318/2025	07.01.2025	WP (C) - 19951/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-08-25	WRIT BRANCH -5	(Seat No-22)
242	1321/2025	07.01.2025	WP (C) - 34012/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH -8	(Seat No-29)
243	1322/2025	07.01.2025	WP (C) - 31460/2024	GAGAN BIHARI SAHU	GENERAL		Judgement Dtd. 2024-12-20	WRIT BRANCH -3	(Seat No-28)
244	1325/2025	07.01.2025	WP (C) - 26577/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-25	WRIT BRANCH -5	(Seat No-21)
245	1326/2025	07.01.2025	ABLAPL-14996/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-01-02		(Seat No-21)
246	1327/2025	07.01.2025	WP (C) - 5920/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-27	WRIT BRANCH -1	(Seat No-1)
247	1328/2025	07.01.2025	WP (C) - 24134/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -4	(Seat No-27)
248	1329/2025	07.01.2025	WP (C) - 18233/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-08	WRIT BRANCH -6	(Seat No-26)
24	1332/2025	07.01.2025	SA-	SANTOSH	GENERAL		Order Dtd.		(Seat No-26)

9	025	25	169/199 2	RAM PADHI	AL		2018-02-12		at No- 26)
25 0	1340/2 025	07.01.20 25	WP (C) - 19737/2 023	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2023-06-28	WRIT BRANCH -1	(Se at No- 30)
25 1	1342/2 025	07.01.20 25	WP (C) - 34800/2 023	HIRARAM BHOI	GENER AL		Vakalatnama	WRIT BRANCH -7	(Se at No- 44)
25 2	1354/2 025	07.01.20 25	WP (C) - 29161/2 023	HIRARAM BHOI	GENER AL		Entire Document	WRIT BRANCH -2	(Se at No- 34)
25 3	1355/2 025	07.01.20 25	WP (C) - 26355/2 024	DEBENDRA BEHERA	GENER AL		Order Dtd. 2025-01-03		(Se at No- 34)
25 4	1356/2 025	07.01.20 25	CRLMC- 4867/20 24	DEBASIS MISHRA	GENER AL		Order Dtd. 2025-01-06		(Se at No- 34)
25 5	1357/2 025	07.01.20 25	WP (C) - 18230/2 023	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2023-06-08	WRIT BRANCH -6	(Se at No- 26)
25 6	1360/2 025	07.01.20 25	WP (C) - 29161/2 023	HIRARAM BHOI	GENER AL		Vakalatnama	WRIT BRANCH -2	(Se at No- 34)
25 7	1373/2 025	07.01.20 25	WP (C) - 34800/2 023	HIRARAM BHOI	GENER AL		Entire Document	WRIT BRANCH -7	(Se at No- 44)
25 8	1376/2 025	07.01.20 25	SA- 175/196 4	SUBHABRATA MISHRA	GENER AL		Judgement Dtd. 1968-10-08		(Se at No- 44)
25 9	1383/2 025	07.01.20 25	ABLAPL- 10624/2 024	RABINDRA PRASAD PATNAIK	GENER AL		Order Dtd. 2024-12-24		(Se at No- 44)
26 0	1403/2 025	07.01.20 25	BLAPL- 43/2025	RAJENDRA NARAYAN ROUT	GENER AL		Order Dtd. 2025-01-07		(Se at No- 44)
26 1	1404/2 025	07.01.20 25	ABLAPL- 15064/2 024	ARUN KUMAR BEHERA	GENER AL		Order Dtd. 2025-01-06	BAIL-1	(Se at No- 4)

26	1405/2 025	07.01.20 25	ABLAPL- 49/2025	RAJENDRA NARAYAN ROUT	GENER AL		Order Dtd. 2025-01-06		(Se at No- 4)
26	1406/2 025	07.01.20 25	WP (C) - 32423/2 024	DEBENDRA BEHERA	GENER AL		Order Dtd. 2025-01-06	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 112)
26	1407/2 025	07.01.20 25	ABLAPL- 40/2025	RAJENDRA NARAYAN ROUT	GENER AL		Order Dtd. 2025-01-06	BAIL-2	(Se at No- 9)
26	1408/2 025	07.01.20 25	WP (C) - 32419/2 024	DEBENDRA BEHERA	GENER AL		Order Dtd. 2025-01-06	WRIT BRANCH -1	(Se at No- 31)
26	1409/2 025	07.01.20 25	BLAPL- 13139/2 024	ASUTOSH TRIPATHY	GENER AL		Order Dtd. 2025-01-07	BAIL-1	(Se at No- 15)
26	1410/2 025	07.01.20 25	WPC (OAC) - 821/201 8	M.K. RANA	GENER AL		Order Dtd. 2022-09-07	OA Branch	(Se at No- 1)
26	1411/2 025	07.01.20 25	BLAPL- 13145/2 024	ASUTOSH TRIPATHY	GENER AL		Order Dtd. 2025-01-07		(Se at No- 1)
26	1412/2 025	07.01.20 25	MACA- 741/202 2	HIRARAM BHOI	GENER AL		Entire Document	MISC. APPEAL SEC.	(Se at No- 4)
27	1413/2 025	07.01.20 25	WP (C) - 33741/2 021	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2021-11-03	WRIT BRANCH -1	(Se at No- 1)
27	1414/2 025	07.01.20 25	CONTC- 5987/20 21	DEBENDRA BEHERA	GENER AL		Order Dtd. 2024-12-20	CONTEM PT	(Se at No- 4)
27	1415/2 025	07.01.20 25	CRLMC- 4857/20 24	DEBIDUTTA MOHAPATRA	GENER AL		Order Dtd. 2025-01-07		(Se at No- 4)
27	1416/2 025	07.01.20 25	ABLAPL- 13/2025	JNANINDRA PANI	GENER AL		Order Dtd. 2025-01-06		(Se at No- 4)
27	1417/2	07.01.20	WP (C) -	HIRARAM	GENER		Judgement Dtd.	WRIT	(Se

4	025	25	29161/2023	BHOI	AL		2023-10-18	BRANCH-2	at No-34)
275	1418/2025	07.01.2025	MACA-684/2020	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Se at No-1)
276	1419/2025	07.01.2025	MACA-811/2020	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Se at No-6)
277	1420/2025	07.01.2025	MACA-811/2020	HIRARAM BHOI	GENERAL		Vakalatnama	MISC. APPEAL SEC.	(Se at No-6)
278	1421/2025	07.01.2025	MACA-815/2020	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Se at No-6)
279	1422/2025	07.01.2025	MACA-60/2022	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Se at No-7)
280	1423/2025	07.01.2025	WP (C) - 32042/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-06		(Se at No-7)
281	1424/2025	07.01.2025	WP (C) - 32108/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-06	WRIT BRANCH-7	(Se at No-44)
282	1425/2025	07.01.2025	ABLAPL-50/2025	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2025-01-06		(Se at No-44)
283	1101/2025	07.01.2025	WP (C) - 15371/2017	SBUDGATA	GENERAL				(Se at No-44)
284	1102/2025	07.01.2025	ELPET-23/2024	G MALLICK	GENERAL			M. J. C.	(Se at No-1)
285	1104/2025	07.01.2025	WP (C) - 22203/2014	M K RATH	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
286	1105/2025	07.01.2025	WP (C) - 3225/20	M K RATH	GENERAL				(Se at

			09						No-102)
287	1106/2025	07.01.2025	CMP-822/2023	P K JENA	GENERAL			WRIT BRANCH-5	(Seat No-53)
288	1108/2025	07.01.2025	ELPET-30/2024	G MALLICK	GENERAL				(Seat No-53)
289	1109/2025	07.01.2025	OJC-13377/1997	U R PATRA	GENERAL				(Seat No-53)
290	1110/2025	07.01.2025	CRLA-615/2018	H K BHOL	GENERAL				(Seat No-53)
291	1111/2025	07.01.2025	OJC-2826/1985	M K PANI	GENERAL				(Seat No-53)
292	1113/2025	07.01.2025	OJC-2826/1985	M K PANI	GENERAL				(Seat No-53)
293	1114/2025	07.01.2025	CRLMC-4860/2024	M K PANI	GENERAL				(Seat No-53)
294	1115/2025	07.01.2025	CRLMP-1755/2024	D P DAS	GENERAL				(Seat No-53)
295	1117/2025	07.01.2025	MACA-1035/2024	B BEHERA	GENERAL				(Seat No-53)
296	1119/2025	07.01.2025	ABLAPL-14918/2024	A K SWAIN	GENERAL				(Seat No-53)
297	1120/2025	07.01.2025	WP (C) - 32360/2024	H B JENA	GENERAL			WRIT BRANCH-4	(Seat No-19)
298	1121/2025	07.01.2025	ABLAPL-15057/2024	P BEURA	GENERAL				(Seat No-19)

299	1122/2025	07.01.2025	ABLAPL-15055/2024	P BEURA	GENERAL			BAIL-1	(Seat No-3)
300	1123/2025	07.01.2025	ABLAPL-15043/2024	P BEURA	GENERAL				(Seat No-3)
301	1124/2025	07.01.2025	WPC (OAC) - 2878/2014	J PARIDA	GENERAL			OA Branch	(Seat No-1)
302	1125/2025	07.01.2025	WP (C) - 26169/2013	Y DAS	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
303	1126/2025	07.01.2025	ABLAPL-15042/2024	P BEURA	GENERAL				(Seat No-116)
304	1127/2025	07.01.2025	ABLAPL-15053/2024	P BEURA	GENERAL				(Seat No-116)
305	1128/2025	07.01.2025	ABLAPL-15051/2024	P BEURA	GENERAL				(Seat No-116)
306	1129/2025	07.01.2025	ABLAPL-15038/2024	P BEURA	GENERAL				(Seat No-116)
307	1130/2025	07.01.2025	WP (C) - 3154/2023	J K MISHRA	GENERAL			WRIT BRANCH -4	(Seat No-17)
308	1131/2025	07.01.2025	MATA-86/2020	P K MOHANTY	GENERAL			FIRST APPEAL	(Seat No-1)
309	1132/2025	07.01.2025	RSA-316/2005	S K BEHERA	GENERAL				(Seat No-1)
310	1133/2025	07.01.2025	RSA-316/2005	S K BEHERA	GENERAL				(Seat No-

									1)
31 1	1134/2 025	07.01.20 25	RSA- 316/200 5	S K BEHERA	GENER AL				(Se at No- 1)
31 2	1135/2 025	07.01.20 25	ABLAPL- 14827/2 024	U DAS	GENER AL				(Se at No- 1)
31 3	1136/2 025	07.01.20 25	SA- 277/199 7	D SAMAL	GENER AL			SECOND APPEAL	(Se at No- 2)
31 4	1138/2 025	07.01.20 25	MACA- 397/202 3	RK DEHURY	GENER AL			MISC. APPEAL SEC.	(Se at No- 4)
31 5	1140/2 025	07.01.20 25	WP(C) - 39764/2 021	D K MOHANTY	GENER AL			WRIT BRANCH -1	(Se at No- 3)
31 6	1142/2 025	07.01.20 25	MACA- 457/202 3	R K DEHURY	GENER AL			MISC. APPEAL SEC.	(Se at No- 7)
31 7	1144/2 025	07.01.20 25	CRLA- 262/201 3	D K BEHERA	GENER AL			CRIMIN AL APPEAL	(Se at No- 6)
31 8	1145/2 025	07.01.20 25	WA- 2656/20 23	M BEHERA	GENER AL			WRIT APPEAL	(Se at No- 7)
31 9	1147/2 025	07.01.20 25	SA- 276/199 7	D SAMAL	GENER AL			SECOND APPEAL	(Se at No- 2)
32 0	1149/2 025	07.01.20 25	CRLMC- 4704/20 23	S C DAS	GENER AL			CRIMIN AL MISC	(Se at No- 3)
32 1	1151/2 025	07.01.20 25	CONTC- 3854/20 24	P S DAS	GENER AL				(Se at No- 3)
32 2	1156/2 025	07.01.20 25	WP(C) - 21448/2 013	P C MOHANTY	GENER AL				(Se at No- 3)
32 3	1163/2 025	07.01.20 25	WP(C) - 22543/2	S MANDAL	GENER AL			WRIT BRANCH	(Se at

			019					-3	No-28)
324	1166/2025	07.01.2025	CMPAT-25/2001	P K PRAHARAJ	GENERAL			CIVIL REVISION	(Se at No-2)
325	1167/2025	07.01.2025	WPC(OA) - 1475/2019	C R NAYAK	GENERAL			OA Branch	(Se at No-1)
326	1170/2025	07.01.2025	WP(C) - 8734/2011	A K BISWAL	GENERAL			WRIT BRANCH -3	(Se at No-33)
327	1171/2025	07.01.2025	WP(C) - 36180/2023	A MALLICK	GENERAL			WRIT BRANCH -7	(Se at No-48)
328	1173/2025	07.01.2025	WP(C) - 23061/2015	J C BARAL	GENERAL			WRIT BRANCH -2	(Se at No-45)
329	1174/2025	07.01.2025	WP(C) - 2575/2014	P K MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
330	1176/2025	07.01.2025	FAO-446/2018	P K PARIDA	GENERAL			MISC. APPEAL SEC.	(Se at No-2)
331	1177/2025	07.01.2025	WA-841/2023	S K DAS	GENERAL			WRIT APPEAL	(Se at No-4)
332	1179/2025	07.01.2025	WP(C) - 1806/2021	S K DAS	GENERAL			WRIT BRANCH -4	(Se at No-27)
333	1202/2025	07.01.2025	WP(C) - 24171/2012	S K PARDHAN	GENERAL		Appealmemo	WRIT BRANCH -3	(Se at No-28)
334	1203/2025	07.01.2025	MACA-109/2019	P K PARIDA	GENERAL		Appealmemo	MISC. APPEAL SEC.	(Se at No-1)
335	1204/2025	07.01.2025	CRLMA-141/2024	T K	GENERAL		Appealmemo		(Se at No-

									1)
336	1206/2025	07.01.2025	CRLMC-692/2018	T K BISWAL	GENERAL		Appealmemo	CRIMINAL MISC	(Se at No-2)
337	1207/2025	07.01.2025	WPC (OAC) - 430/2019	K DAS	GENERAL		Appealmemo	OA Branch	(Se at No-1)
338	1208/2025	07.01.2025	SA-356/2001	K DAS	GENERAL		Appealmemo		(Se at No-1)
339	1209/2025	07.01.2025	MACA-1037/2023	S R OJHA	GENERAL		Appealmemo	MISC. APPEAL SEC.	(Se at No-6)
340	1210/2025	07.01.2025	TRP (C) - 399/2024	S MOHANTY	GENERAL		Appealmemo		(Se at No-6)
341	1211/2025	07.01.2025	BLAPL-7196/2024	D R MISHRA	GENERAL		Appealmemo		(Se at No-6)
342	1213/2025	07.01.2025	WPC (OAC) - 429/2019	K DAS	GENERAL		Appealmemo	OA Branch	(Se at No-1)
343	1361/2025	07.01.2025	WP (C) - 32863/2024	S.K.DASH	GENERAL		Order Dtd. 2025-01-02	WRIT BRANCH -1	(Se at No-2)
344	1362/2025	07.01.2025	WP (C) - 36628/2023	R.K.NAYAK	GENERAL		Order Dtd. 2023-11-10 Petition, Annexure,	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-118)
345	1375/2025	07.01.2025	WP (C) - 29540/2024	S MITRA	GENERAL				(Se at No-118)
346	1387/2025	07.01.2025	ABLAPL-14692/2024	D MISHRA	GENERAL				(Se at No-118)
347	1391/2025	07.01.2025	ABLAPL-12842/2	M R SAHOO	GENERAL		Order Dtd. 2024-11-20		(Se at

			024						No-118)
348	1392/2025	07.01.2025	ABLAPL-13483/2024	M R SAHOO	GENERAL		Order Dtd. 2024-12-02		(Seat No-118)
349	1395/2025	07.01.2025	WP (C) - 33261/2024	S.DASH	GENERAL		Order Dtd. 2025-01-03		(Seat No-118)
350	1396/2025	07.01.2025	ABLAPL-1803/2018	S.P.DASH	GENERAL		Order Dtd. 2018-12-11		(Seat No-118)

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